

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

06/03/2019

T.A./260/3/2015

MURALIDHAR MEHER
-V/S-
D/O POST

ITEM NO:72

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr. D.K. Mallick on behalf of Mr. S. Behera

Notes of The Registry	Order of The Tribunal		
	<p>None for the applicant. No one was appeared on behalf of the applicant on 24.01.2019. Therefore, the O.A. is dismissed for default for non prosecution on the part of the applicant.</p> <p>Copy of this order be sent to the applicant.</p> <table border="1"><tr><td>(SWARUP KUMAR MISHRA) MEMBER (J)</td><td>(GOKUL CHANDRA PATI) MEMBER (A)</td></tr></table> <p>kb</p>	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)		